cently introduced by which the Chairman of the Licensing Committee reviews periodically the state of pending applications in the various Ministries with a view to expedite disposal.

Written Answers

The procedure regarding issue of import licences for raw materials, components and spare parts has also been simplified. Since 1967-68, import licences for priority industries are being granted on a replenishment basis with refejence to consumption of imported raw materials during the previous period. Repeat the Licences arc granted on condition that value of unutilised licences in hand does not exceed the value of import licence applied for. The actual consumption of imported raw materials is required to be certified by Chartered Accountants. For industries not falling withing the priority category, import licences are granted half-yearly, for which purpose import entitlements are determined on the basis of earliar imports. The issue *f licences is subject to the production of evidence of utilisation of earliar licences by way of opening of letters of Credit or actual physical imports.

EXTENSION OF LICENCES

- 811. SHRI K. SUNDARAM: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE and COMPANY AFFAIRS be pleased to state:
- (a) whether there is any proposal under Government's consideration to grant extension of licences duly revalidated from the date on which licence has been renewed instead of from the date of application for revalidation;
 - (b) if so, what are the details thereof?

THE MINISTER DEVELOPMENT, INTERNAL AND COMPANY AFFAIRS **TRADE AFFAIRS** (SHRI FAKHRUDDIN ALI AHMED) : (a) and (b) Request for extension of the validity of industrial licences are required to be made before the expiry of the period allowed therein. Extensions of the validity of industrial licences are allowed only when there are justifiable grounds and whenever such extension is granted, it is effective from the date of expiry of the time previously allowed. There is no proposal to change procedure.

ओद्योगिक विकास

812. श्री जगदम्बी प्रसाद यादव : क्या औद्योगिक विकास, आन्तरिक व्यापार और समवाय-कार्य मंत्री यह बताने की कृपा करेंगे

to Questions

- 3 पंचवधीय योजनाओं की (क) क्या अविव में औद्योगिक विकास का कोई अन्दाजा लगाया गया है; यदि हां, तो उस हा व्योरा क्या है:
- (ख) इस सम्बन्ध में तरक्की की रपतार कैसी रही :
- (ग) क्या यह भी सच है कि इन्ही वर्षों के दौरान जर्मनी तथा जापान को, जिनके औद्यो-संसाधन युद्ध के कारण नष्ट हो गये थे, संसार के देशों में क्रमशः तीसरा तथा चीथा स्थान प्राप्त हुआ हैं; और
- (घ) यदि हां, तो हमारे देश में इसी तरह की प्रगति न होने के कारण क्या है;

f[Industrial development

- 812. SHRI J. P. YADAV: Will the Minister INDUSTRIAL DEVELOPMENT INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whether any assessment has been made of the industrial development during the three Five Year Plan period; if so, what are the details thereof;
- (b) what has been the pace of progress in this regard;
- (c) whether it is a fact that during these very years Germany and Japan whose industrial potential had been smashed by war have gained third and fourth place respectively among the countries of the world; and
- (d) if so, what are the reasons for not making similar progress in our country?]

औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद): (क) से (घ) एक विवरण सभा-पटल पर रखा जाता है।

विवरण

पिछली योजना में औद्योगिक विकास के सम्बन्ध में की गई प्रगति की समीक्षा प्रत्येक

■f[] English translation.